

**Shri Kamal Singh:** May I know whether the Government are aware whether any contract has been given to do this work?

**Shri Hathi:** The Bihar Government, as I understand, invited tenders for the machinery and equipment for the electrical part of the project.

**Shri Kamal Singh:** May I know if an offer has been received by an Indian firm in collaboration with a Hungarian firm to undertake to meet the entire foreign exchange in rupees and thereby circumvent the need for foreign exchange, as the hon. Minister just now mentioned that Rs. 220 lakhs of foreign exchange will be required?

**Shri Hathi:** I do not know the details of the various tenders which have been received and the terms that the firms have given.

**Shri Dasappa:** May I know whether the cost of Rs. 484 lakhs for a 30,000 K. W. plant is not on the high side and could not the cost be reduced?

**Shri Hathi:** It also includes the transmission line expenditure. The plant will cost Rs. 294 lakhs and transmission and distribution will cost Rs. 190 lakhs.

**Shrimati Renu Chakravartty:** May I know if any of the tenderers have stated that they are prepared to meet the entire foreign exchange component in rupees?

**Shri Hathi:** I have just now said that I have not got the information on that particular point.

**Mr. Speaker:** All the questions are over. I will call the hon. Members who were absent—Shri D. C. Sharma, Shri Ram Kishan, Shri Hem Barua and Shri Munisamy. All are absent.

**Shri Joachim Alva:** When a Member puts a question and he is down south, and when the question is admitted in his name, if it is a question of national importance, the Chair may use discretion in favour of the House and allow it.

**Mr. Speaker:** Before he goes, he purchases the ticket and makes all other arrangements. Why did he not make an arrangement with some other hon. Member to put the question?

**Shri Joachim Alva:** Another Member cannot put the question when it has been already tabled in his name.

**Mr. Speaker:** He can be authorised. The hon. Member is evidently not aware of this.

**Shri Joachim Alva:** You do not catch my point. If a question is admitted in a particular Member's name in the office, a second or third Member just loses the chance of getting it admitted in his name.

**Mr. Speaker:** I bracket all those names together. What is being done is, if more than one hon. Member puts the same kind of question, I club their names together and allow opportunity to every hon. Member. Even though he may be sitting, I call him before I call other hon. Members.

Did he put any question?

**Shri Joachim Alva:** No, Sir.

**Mr. Speaker:** The questions are all over.

#### WRITTEN ANSWERS TO QUESTIONS

##### Irrigation and Power Works under Bhakra Nangal Project

\*1927. **Shri D. C. Sharma:** Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 470 on the 25th November, 1957 and state the progress made with regard to the irrigation and power works under the Bhakra Nangal Project upto the end of March, 1958?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** A statement giving the required information is laid on the Table of the Lok Sabha. [See Appendix VIII, annexure No. 69.]